

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.23

CA No. 272/2022
and
CP No. 62/Chd/Pb/2021

IN THE MATTER OF:

Union of India

...Petitioner

Vs.

Marsh Capital Services Pvt. Ltd

...Respondent

Under Section: 241, 242, 246 r/w 339, CA 2013, Rule 11 of NCLT

Since the Hon'ble Members(Technical) is on leave today, hence
the matter is adjourned to 05.07.2024.

Sd/-
Court Officer

Preeti
26.04.2024